

ORISSA ORDINANCE No. 12 OF 1974

THE ORISSA GRAMA PANCHAYAT (SECOND AMENDMENT) ORDINANCE, 1974

[Promulgated by the Governor of Orissa on the 23rd November 1974, published in an extraordinary issue of the Orissa Gazette, dated the 25th November 1974]

AN

ORDINANCE

TO AMEND THE ORISSA GRAMA PANCHAYAT ACT, 1964

WHEREAS the Legislature of the State of Orissa is not in session;

AND WHEREAS the Governor of Orissa is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Orissa Grama Panchayat Act, 1964 ;

Orissa Act 1 of 1965.

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Orissa is pleased to make and promulgate the following Ordinance in the Twenty-fifth Year of the Republic of India :—

Short title

1. This Ordinance may be called the Orissa Grama Panchayat (Second Amendment) Ordinance, 1974.

Orissa Act 1 of 1965 to be temporarily amended.

2. During the period of operation of this Ordinance, the Orissa Grama Panchayat Act, 1964 (hereinafter referred to as the principal Act) shall have effect subject to the amendments specified in sections 3 and 4.

Orissa Act 1 of 1965.

Amendment of section 3, Orissa Act 1 of 1965.

3. In section 3 of the principal Act, in sub-section (3), for the words "six thousand", the words "ten thousand" shall be substituted.

Amendment of section 8, Orissa Act 1 of 1965.

4. In section 8 of the principal Act,—

(a) for the existing marginal heading the following shall be substituted, namely :—

"Constitution and delimitation of wards."

(b) after sub-section (2), the following new sub-section shall be inserted, namely :—

"(3) In cases where the population of any Grama according to the relevant figures of a census has exceeded its population as recorded in the preceding census, the Collector may redelimit the wards of the Grama and form new wards, wherever necessary and in doing so he shall follow the same procedure as is provided in respect of division of wards under sub-sections (1) and (2)."

AKBARALI KHAN

GOVERNOR OF ORISSA

Dated the 23rd November, 1974